

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GALAXY COTTON AND TEXTILES PRIVATE LIMITED Date of Commencement of Liquidation: 29-08-2022; List of Stakeholders as on Date: 31-03-2026; Name of IP: Ramesh Kumar Totla; Process Number: 1; Last 5 digitof registration number: 14097

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 632603812.75 | 1 | 621190779.46 | | 11413033.29 | | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 2 | 297268434.00 | 2 | 297268434.00 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | | | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 3 | 247500000.00 | 3 | | | 247500000.00 | | Annexure 9 |
| Total | | 6 | 1177372246.75 | 6 | 918459213.46 | 0 | 258913033.29 | | |